

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
RAJYA SABHA
UNSTARRED QUESTION NO.2620
TO BE ANSWERED ON 18th DECEMBER 2024

INCOME TAX EXEMPTIONS IN DAIRY COOPERATIVE

2620 SHRI IRANNA KADADI:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) the total number of dairy cooperative societies currently availing income tax exemptions across the country;
- (b) the cumulative amount of income tax exemptions granted to these dairy cooperative societies in the last financial year;
- (c) the average percentage of income tax savings per dairy cooperative society benefiting from these exemptions; and
- (d) the growth in dairy cooperative societies over the last five years, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) & (b) As per the information provided by Department of Revenue, Ministry of Finance, Government of India, 2318 dairy cooperative societies availed income tax exemptions worth Rs.2,21,51,96,287/- in the last financial year.
- (c) No such data is maintained by the Government.
- (d) The number of organized dairy cooperative societies has increased from 1.93 lakh to 2.03 lakh during the last 5 years. Year-wise details is as follows:-

Year	Number of Organised DCS (in Lakh)
2019-20	1.93
2020-21	1.97
2021-22	1.96
2022-23	2.01
2023-24	2.03

Organised include registered and proposed DCSs
Source: NDDB
